

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.133
CP 11 of 2020

Order under Section 71(10) of Co.act,2013

IN THE MATTER OF:

Rajasthan Rajya Vidhyut Prasaran Nigam Ltd
V/s
Essar Shipping Ltd

.....Applicant

.....Respondent

Order delivered on ..07/03/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Adv. Mr. Nipun Singhvi a.w. Adv. Ms. Pragati Tiwari
For the Respondent :

ORDER

Matter stands adjourned to 19.04.2022



**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

Sweta



**MADAN B GOSAVI
MEMBER (JUDICIAL)**